

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 26/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Nirmalga Dasgupta, Adv
 2) Mr. Shaumak Mitra, Adv
 3) Ms. Pritha Basu, Adv
 4) Ms. Rishvree Mukherjee, Adv

Petitioners
 Rishvree
 Mukherjee
 24/11/17

1. CS. SANJAY KUMAR GUPTA (Pcs) } Respondent
 2. CS. ROHIT KUMAR KESHARI (Pcs) } d.o.i- 10. Rohit Keshari
 24/11/17

P. T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 10 are present.

Pleadings are complete in this case. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 12/01/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)